COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO.130OF 2019

Dated : 9th September, 2019

In the matter of:

Maharashtra State Power GeneratingCompany Ltd.	**….**	**Appellant(s)**
Vs.		
Maharashtra Electricity Regulatory Commission &Anr.	**….**	**Respondent(s)**

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter on ***30.09.2019.***

Court Master

Pr/js